

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)


TIS HAZARI COURT: DELHI

No. 8506 - 041 /JOTP/Gaz./2023

Dated, Delhi the 01/11/2023

As directed copy of letter bearing No. DJA/Trg./MS-13/1748/2023/4926 dated 30.10.23 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached herewith as **Annexure 'A'**).
2. The Ld. CMM, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.


(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)
Chairperson (Officiating)



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25/10/23

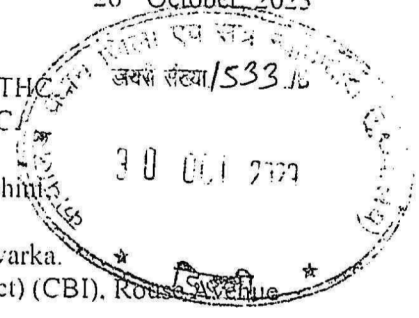
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg/MS-13/1748/2023/4926

26th October, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD.
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
7. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Roas
8. The Ld. Principal District & Sessions Judge, West, THC.
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
10. The Ld. Principal District & Sessions Judge, North, Rohini.
11. The Ld. Principal District & Sessions Judge, South-East, Saket.
12. The Ld. Principal District & Sessions Judge, North-East, KKD.



Sub.: Sensitization Programme on Various Compliances under the Mental Healthcare Act, 2017 for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever – 1/4th of total strength), Mental Health Professionals in the NCR of Delhi, Officials of Delhi Police, Civil Society Groups, Resident's Welfare Associations & Lawyers on 18th November, 2023.

Respected Sir/Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' on 18th November, 2023, at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 18th November, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Judg. Br.
P. D f S J (HQs)
27/10/23

Yours faithfully,
Aditi Choudhary
(Dr. Aditi Choudhary)

**Nomination List for
Sensitization Programme on Various Compliances under the Mental Healthcare
Act, 2017 for CMMs/ACMMs/MMs
(including all i.e. General/Mahila Court/NI Act/Reliever - 1/4th of
total strength), Mental Health Professionals in the NCR of Delhi, Officials of
Delhi Police, Civil Society Groups, Resident's Welfare Associations & Lawyers
on
18th November, 2023**

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Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Ms. Saloni Singh	ACMM	East	KKD
2	Mr. Harjeet Singh Jaspal	ACMM		Rouse Avenue
3	Mr. Deepak Kumar-I	ACMM	Central	THC
4	Mr. Vaibhav Mehta	ACMM		Rouse Avenue
5	Ms. Ruby Neeraj Kumar	ACMM	West	THC
6	Mr. Deepak Kumar-II	ACMM-cum-ACJ		Rouse Avenue
7	Mr. Anubhav Jain	ACMM	Shahdara	KKD
8	Mr. Anuj Kumar Singh	ACMM	Central	THC
9	Ms. Vasundhra Chhaunkar	ACMM	North-West	Rohini
10	Mr. Abhishek Kumar	ACMM	New Delhi	PHC
11	Ms. Shriya Agrawal	ACMM	South-East	Saket
12	Ms. Samiksha Gupta	ACMM	South-West	Dwarka
13	Ms. Neha Mittal	MM	Central	THC
14	Ms. Tapasya Agarwal	MM (Virtual Traffic Court)	Central	THC
15	Ms. Neetu Sharma	MM (NI Act)	North-West	Rohini
16	Ms. Tista Shah	MM (Virtual Traffic Court)	Central	THC
17	Mr. Rinku Jain	MM	North	Rohini
18	Ms. Arjinder Kaur	MM	Central	THC
19	Ms. Manu Shree	MM	South	Saket
20	Ms. Neha Pandey	MM	North	Rohini
21	Ms. Mansi Malik	MM (NI Act)	West	THC

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Name of Officer	Present Posting	Civil/ Police District	Place of Posting
Mr. Ajay Singh Parihar	MM (NI Act) Digital Court	North-West	Rohini
4 Mr. Sukhman Sandhu	MM	South	Saket
25 Mr. Nitish Kumar Sharma	MM	North-East	KKD
26 Ms. Gita	MM (NI Act)	South-West	Dwarka
27 Mr. Visvesh	MM (NI Act)	Central	THC
28 Ms. Aishwarya Singh Kashyap	MM	Shahdara	KKD
29 Ms. Isha Singh	MM	New Delhi	PHC
30 Ms. Chhaya Tyagi	MM	East	KKD
31 Mr. Himanshu Sehloth	MM	North	Rohini
32 Mr. Anuradha Sonker	MM (Virtual Traffic Court)	Central	THC
33 Ms. Nidhi Bala	MM (Mahila Court)	Shahdara	KKD
34 Mr. Aridaman Singh Cheema	MM	Shahdara	KKD
35 Mr. Gaurav Goyal	MM (NI Act) Digital Court	South-West	Dwarka
36 Ms. Divya Gupta	MM (NI Act)	Central	THC
37 Mr. Raghav Sharma	MM (NI Act) Digital Court	South-East	Saket
38 Mr. Animesh Kumar	MM	South-West	Dwarka
39 Ms. Aayushi Saxena	MM	Shahdara	KKD
40 Mr. Abhinav Ahlawat	MM	South-West	Dwarka
41 Mr. Abhinav Singh	MM (NI Act)	New Delhi	PHC
42 Ms. Neha Garg	MM (NI Act)	New Delhi	PHC
43 Ms. Aishwarya Sharma	MM	South-West	Dwarka
44 Mr. Charan Salwan	MM (Virtual Traffic Court)	Central	THC
45 Ms. Richika Tyagi	MM (Virtual Traffic Court)	Central	THC
46 Ms. Sonam Singh-II	MM (Mahila Court)	West	THC
47 Mr. Bhanu Pratap Singh	MM	East	KKD
48 Ms. Kirandeep Kaur	MM (NI Act)	West	THC
49 Mr. Anshul Singhal	MM (NI Act) Digital Court	South	Saket
50 Ms. Divya Arora	MM (NI Act)	South-West	Dwarka
51 Mr. Ankit Karan Singh	MM	West	THC
52 Ms. Aditi Rao	MM	South-East	Saket
53 Ms. Deeksha Rao	MM (NI Act) Digital Court	South-West	Dwarka
54 Mr. Sahil Monga	MM (NI Act) Digital Court	New Delhi	PHC
55 Mr. Anurag Chhabra	MM (NI Act)	New Delhi	PHC

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Name of Officer	Present Posting	Civil/ Police District	Place of Posting
Ms. Sonika	MM	East	KKD
58 Ms. Priya Janghu	MM (Virtual Traffic Court)	Central	THC
59 Mr. Apoorv Bhardwaj	MM (NI Act)	South-West	Dwarka
60 Mr. Sunil Khatri	MM (Virtual Traffic Court)	Central	THC
61 Ms. Kavita Bist	MM (NI Act) Digital Court	East	KKD
62 Ms. Kanika Jain	MM (Mahila Court)	North-West	Rohini
63 Ms. Reetika Jain	MM (Mahila Court)	Central	THC
64 Ms. Sana Khan	MM (Mahila Court)	South	Saket
65 Ms. Chakita Srivastava	MM	Shahdara	KKD
66 Mr. Gaurav Katariya	MM (NI Act) Digital Court	West	THC
67 Mr. Bhavaya Karhail	MM (NI Act)	West	THC
68 Ms. Garima	MM (NI Act) Digital Court	North-West	Rohini
69 Ms. Shivangi Mangla	MM (NI Act) Digital Court	North-West	Rohini
70 Mr. Vaibhav Pratap Singh	MM (NI Act) Digital Court	West	THC
71 Ms. Shruti Sharma-II	MM (NI Act) Digital Court	North-West	Rohini
72 Ms. Manya	MM (NI Act) Digital Court	Central	THC
73 Mr. Ravi	MM (NI Act)	South	Saket
74 Mr. Rohit Kumar	MM (NI Act) Digital Court	South	Saket
75 Ms. Moksha Bains	MM (NI Act)	South-East	Saket
76 Mr. Raj Kumar Singh	MM (NI Act) Digital Court	Central	THC
77 Ms. Seema Meena	MM (NI Act) Digital Court	South-West	Dwarka
78 Ms. Divya Singh	MM (NI Act)	South-West	Dwarka